

7/11

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong the 3rd May, 2018.

No. LJ(A) 77/2000/Pt.I/44 – For the purpose of the Rules for Administration of Justice and Police in the Garo Hills District, 1937 the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to confer the Judicial Officers at Willamnagar, East Garo Hills District with powers of the Assistant to Deputy Commissioner, East Garo Hills District, Willamnagar and further under rule 16 of the aforesaid rules, invest the officers with the powers of the Judicial Magistrate of the First Class as defined in the Code of Criminal Procedure, 1973 within the East Garo Hills District with effect from the date of joining.

This supersedes all earlier notifications issued to this effect under the aforesaid provisions within the East Garo Hills District.



(W. Khylllep)

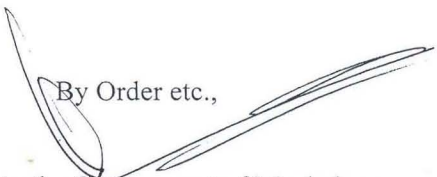
Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt.I/44-A

Dated Shillong the 3rd May, 2018.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Minister, Law for information of Hon'ble Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate Generals, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his letter No. No. HCM/II/184/2015/709-A dated 05.03.2018.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. The District & Sessions Judge, Willamnagar.
8. The Judicial Magistrate 1st Class, Willamnagar, East Garo Hills District.
9. The Deputy Commissioner, East Garo Hills District, Willamnagar.
10. The Superintendent of Police, East Garo Hills District, Willamnagar.
11. Government Pleader/Public Prosecutor, East Garo Hills District, Willamnagar.
12. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
13. Treasury Officer, Willamnagar.
14. Home (Police) Department.
15. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
16. Personnel (A) Department.
17. Law (B) Department.
18. Personal file of the officer.
19. DEO, Law Department.
20. Guard file.



By Order etc.,

Secretary to the Government of Meghalaya,
Law Department.